

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.114**  
IB-1191(A)(ND)/2019

**IN THE MATTER OF:**

M/s. Kribhco Infrastructure Ltd.

...OPERATIONAL CREDITOR

**Vs.**

M/s. Indo Arya Central Transport Ltd.

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. P. Nagesh Sr. Advocate, Mr. Harshal Kumar Adv., Mr. Shivam Wadhwa Adv., Mr. Akshay Sharma Adv., for the Operational Creditor

For the Respondent/CD

: Mr. Virender Ganda Senior Adv., Mr. Vipul Ganda Adv., Mr. Vishal Ganda Adv., Ms. Aastha Trivedi Adv., Mr. Aman Choudhary Adv.

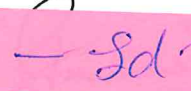
**ORDER**

Heard the submissions made by the Counsels for both sides.

Let this matter be posted after 4 weeks.

List on 03.9.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit